

[Translation]

Information Technology
57**E-Mail Facility for SSIs in Madhya Pradesh**

1469. DR. LAXMINARAYAN PANDEY : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have provided E-Mail facility to the eight District Industrial Centres in Madhya Pradesh for computerising the small scale units;

(b) if so, the details thereof;

(c) whether the Government propose to provide the same facility to the remaining centres in the State; and

(d) if so the details thereof and if not reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Government have provided E-mail facility to the eight District Industry Centres viz. Bilaspur, Durg, Gwalior, Indore, Jabalpur, Khargaon, Rajgarh and Raipur in Madhya Pradesh for speedy transmission of data collected from the small scale units and other information relating to SSIs to the State Directorate of Industries and the Office of DC(SSI). This facility if not meant for computerising the small scale units.

(c) and (d) No Sir. This facility has been provided to those District Industry Centres which have sizeable concentration of small scale units.

[English]

Funds from NRF

1470. SHRI SURESH WAREPUDKAR : Will the Minister of INDUSTRY be pleased to state:

(a) whether the National Renewal Fund is meant for rehabilitation of sick industries in public sector only and not in private sector;

(b) if so, reasons therefor; and

(c) if not, the number of sick industries in private sector benefited by this fund during the last three years, State-wise?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (c) The National Renewal Fund has been set up by Government in February, 1992 to provide

social safety net for workers affected by technology upgradation, modernisation and industrial restructuring of Indian Industry. However, assistance from NRF is presently available for implementation of Voluntary Retirement Scheme in Central Public Sector Undertakings and the Scheme of counseling, retraining and redeployment of workers rationalised from organised sector.

[Translation]

Loans & Advances to Small scale Industry
58-**Loans to SSIs**

1471. SHRI RAJO SINGH . Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received complaints from entrepreneurs regarding non-release of bank loans during the last three years;

(b) if so, the details thereof; and

(c) the action taken by the Government to improve this condition?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Public Sector Banks (PSBs) extend credit to all the eligible borrowers on the basis of laid down policy and norms duly approved by their respective Board of Directors and also guidelines/instructions issued by Reserve Bank of India (RBI) in this regard. Complaints received from entrepreneurs regarding non-release of loan etc. by PSBs are sent to respective banks for redressal by the Government. Grievance redressal machinery exists in all the PSBs at different levels to deal with such complaints.

[English]

Coal Handling Plants of ECL

1472. SHRI BIKASH CHOWDHURY : Will the Minister of COAL be pleased to state:

(a) the steps being taken by the Government to ensure timely completion of major Coal Handling Plants presently under installation in ECL within their respective target dates;

(b) the present development status thereof;

(c) whether the cost of development of 21 roads of ECL was sanctioned Rs. 1215.90 lakhs but only Rs. 199.51 lakhs were recommended during 1997-98; and

(d) if so, the targetted dates for completion of such roads?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) and (b) It has been reported by Coal India Limited that the CHPs at Bankola and at J.K. Nagar are foreclosed CHPs. Action is being taken to complete both the CHP by year ending 1999-2000 through a new contract. The J.K. Nagar CHPs receiving end has been completed departmentally. Balance work of CHP at despatch end will be taken up and completed alongwith the commissioning of railway siding, which is in progress by railway on deposit terms.

(c) and (d) It has been reported by the Coal Controller that 42 roads for an amount of Rs. 1843.30 lakhs (50% of the estimated cost of roads) were sanctioned during the period 1994-95 to 1997-98 from funds collected through excise duty under Coal Mines (Conservation and Development) Act, 1974. Rs. 1209.06 lakh have been paid to ECL upto March, 1998. The roads are targeted to be completed by March, 2001.

59. 60 **Public Sector Undertakings Paying Dividends**

1473. SHRI PRASAD BABURAO TANPURE : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Public Sector Units are paying dividends per year to the Union Government on its equity;

(b) if so, the details thereof for the last three years, year-wise and PSU-wise;

(c) the number of PSUs which have not been able to pay dividends to Government during the last three years due to loss; and

(d) the steps taken by the Government to get the return of its money spent by it on PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) to (c) Various central public sector undertakings have been declaring/paying dividends on their equity every year. The details of dividends declared by the central PSUs during the last 3 years i.e. 1997-98, 1996-97 and 1995-96 are given in Statement No. 8, (pages S-60—S-65) Volume-I

of the Public Enterprises Survey 1997-98 which has been laid in both the Houses of Parliament on 26.2.1999.

(d) The various steps taken by the Government to improve the performance of PSUs to get the return on money deployed include business and financial restructuring, grant of greater autonomy, modernisation of plants and machinery, technology upgradation, capacity building, rationalisation of manpower, etc.

60 **Cloth supplied by NTC Mills in Delhi**

1474. SHRI VIJAY GOEL : Will the Minister of TEXTILES be pleased to state:

(a) the quantity of cloth supplied by the National Textile Corporation (NTC) mills in the National Capital Territory of Delhi during 1996-97, 1997-98 and 1998-99; and

(b) the types/categories of cloth supplied by the NTC in the NCT of Delhi during the said period?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) The quantity of cloth supplied by NTC during the last three years in NCT of Delhi is as under :

(in lakhs)

Year	Mtrs.	Pieces
1996-97	64.88	0.24
1997-98	50.07	0.29
1998-99	32.34	0.32

(b) The types and categories of cloth in cotton and blended varieties included suiting, shirting, popline turban cloth, mazri, malesia, dusutie, markeen, curtain cloth, dress material, bedsheets, towels, cotton drill, cellular, long cloth, uniform sarees, woollen surge, blanket, Rotary printed satin, mullo, voil, dhoties, controlled grey dhoties mosquito netting and Gadelapat, etc.

60-61 **Refinance Scheme by SIDBI**

1475. SHRIMATI SHEELA GAUTAM : Will the Minister of FINANCE be pleased to state: